

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3587
ANSWERED ON:15.12.2011
BHAKRA MAIN LINE
Meghwal Shri Bharat Ram

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Bhakra Main Line Canal was constructed for solving the issue of sharing of water of river Satluj;
- (b) the authorised share of the water of the Satluj to States having share in BML;
- (c) whether water from the rivers Ravi and Beas is also proposed to be provided through BML; and
- (d) if so, the authorised shares of States in the water of Ravi and Beas?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Yes, Sir.
- (b) The annual percentage shares of Punjab, Haryana and Rajasthan in Sutlej water are 57.88%, 32.31% and 9.81% respectively.
- (c) The spare capacity of Bhakra Main Line (BML) is already being utilised for carrying Ravi-Beas waters also.
- (d) As informed by Bhakra Beas Management Board, the authorised shares of States in Ravi-Beas waters through BML are as follow:
 - (i)Haryana = upto 3.45 Million Acre Feet (MAF)
 - (ii)Delhi = 0.20 MAF
 - (iii)Rajasthan = 0.17 MAF (linked with the restoration of capacity of BML Canal)